3,10

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 192/2017 With IA 261/2017 In 23/2016 In TP No. 125/397-398/NCLT/AHM/2016 (New) CP No. 34/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.09.2017</u>

Name of the Company:

Ashok Kumar Khosla

V/s.

PGH International Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	Hanesh Naidu	Advocate	Org. Peditioner	
2.	Kunal & Vaishnau	ν		War
3.	Vinde Shah		4	Viving.
	Amalpushp Shroth	f 1	1 Ru.No.2	
	S.K.Bahi	PCS	1 Resp/	hil
	E. T. Galan-	Nadwelt	a Co	Loda

<u>ORDER</u>

Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Hamesh Naidu with Learned Advocate Mr. Vivek Shah present for Original Petitioner. Learned PCS Mr. S.K. Batra present for Respondent No.1. Learned Advocate Mr. Amalpushp Shroti present for Respondent No.2. Learned Advocate Mr. L.J. Golani present for Respondent No. 4 and 6.

List the matter on 26.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 7th day of September, 2017.